

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 14
(IB)-202(PB)/2017

IN THE MATTER OF:

Punjab National Bank

.... Applicant/petitioner

Vs.

Bhushan Power and Steel Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 09.08.2021

CORAM:

SH. BHASKARA PANTULA MOHAN

HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Abhishek Anand and Pathik Choudhury Advocates
for Applicant in IA/3356/2021

For the Respondent

: For BPSL - Mr. Manmeet Singh (Adv), and Ms.
Nishtha Chaturvedi (Adv).

ORDER

IA-3356/2021:- Learned counsel for the applicant is directed to issue notice to the respondent for 07.09.2021.

- sd -

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

- sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

09.08.2021
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